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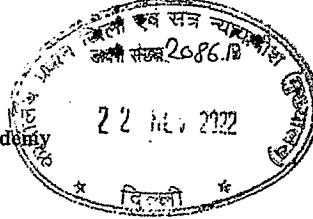
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19th November, 2022

To

The Principal District & Sessions Judge (HQs),
Central District,
Tis Hazari Courts.



Sub.: Publication of Journal of the Delhi Judicial Academy

Respected Sir/Madam,

The mainstay of Delhi Judicial Academy (DJA) is imparting quality training to Judicial Officers and other stakeholders in order to bring qualitative improvement in the judicial process. Apart from conducting regular training programmes, DJA also brings out its Legal Journal which gives an opportunity to members of the judicial fraternity, scholars, lawyers and other stakeholders to share their experiences, knowledge and writing skills.

I, therefore, take this opportunity for inviting your contribution and the contribution of Judicial Officers posted in your District, in the forthcoming issue of the journal in the form of an article, case comment, legislation review or research paper.

The contributions may be sent to the undersigned latest by 31st January, 2023. A soft copy of the same may also be sent by e-mail at dja@nic.in as per specifications mentioned in Annexure A enclosed herewith.

Looking forward to your contribution.

Yours faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Jud. Br.

Encl.: as above

P.D.S.J.(HQs)
22/11/22

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 45573-738 /JOTP/Gaz./2022

Dated, Delhi the 24.11.2022

As directed copy of letter bearing no. DJA/Trg/Doc.Ref./Udaipur/1612/2022/4945 dated 23.11.22 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

- 1.All the Officers of DHJS and DJS of Central District, Tis Hazari Court, Delhi including judicial Officers on deputation and diverted capacity with the request to **send the contributions to Delhi Judicial Academy latest by 31st January, 2023** directly and soft copy of the **same may also be sent by e-mail at dja@nic.in** as per specifications mentioned in Anexure A.
- 2.The P.S to Ld. Principal District & Sessions Judge (HQs), Delhi.
- 3.The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 4.The LAYERS for uploading the same.

Kaveri Baweja
(Kaveri Baweja)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

Instructions for contributions to the DJA Journal

All authors may kindly follow the following format while submitting their original, unpublished work for publication in the DJA journal:

Formatting

The Length of the manuscript should not exceed 10,000 words (inclusive of footnotes).

Title of the work	:	All Cap. – Bold –Font 14 – Times New Roman
Name of Author	:	Right hand side - Bold running - No underlining
Main body of the Text	:	Font 12 Times New Roman Space between lines – 1.5 Space before paragraph – 6 points Tab Justified
Page Set Up	:	Letter size
Footnotes	:	Font 10 Times New Roman Single Space Justified

Imp. – Footnotes may be given for all information and quotations taken from other sources. Material taken from website should also be duly footnoted. www.wikipedia.com is not a research database. Hence, reference to this site may not be included in the Articles.

Pattern of Footnotes – On the line of JILI:

In case of Books: Author's name, Book Name (in SMALL CAPS), Page no., (Year of Publication), Publisher's name.

In case of Articles in Books / Journals: Author's name, "Title of the Article" in name of book, editor's name / name of journal (in SMALL CAPS), remaining as above.

Cases: Name of Party (in italics) v. Name of Party (in italics), citation as mentioned in the Reporter

Website: Accessible at www.judicialacademy.nic.in, last updated on 30-09-2022.

Handwritten signature/initials